

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 13.

C.P. (IB)/1092(MB)2019

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **06.10.2023**

NAME OF THE PARTIES: **Sunflower Marketing And Advertising**

VS

Swiss Entertainment Pvt Ltd

For the OC : Adv. P.D. Prasadrao i/b Amit R. Pandey

For the CD : Adv. Sumya Kamat i/b Laksmi Raman

IBC under Sec. 9

ORDER

Both parties jointly submit that the matter has been settled. Counsel for the OC has also handed over the settlement agreement to this Bench. The settlement agreement is taken on record. Accordingly, the C.P. is **disposed of as withdrawn** with the liberty to the OC to restore the same in the event of any default by the CD.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//